

STATEMENT-II

Number of Old Age Homes in the country set up during 1993-94

Sl. No.	Name of State/U.T.	No. of Old Age Homes
1.	Andhra Pradesh	12
2.	Bihar	01
3.	Haryana	01
4.	Karnataka	01
5.	Madhya Pradesh	01
6.	Maharashtra	02
7.	Manipur	05
8.	Orissa	05
9.	Tamil Nadu	11
10.	Uttar Pradesh	15
11.	West Bengal	06
Total		60

[English]

Mining Work in Coal Mines

3272. SHRI LALL BABU RAI:
SHRI RAM TAHAL CHOU-
DHARY:

Will the Minister of COAL be pleased to state:

(a) whether no mining work has been done in some coal mines in

Palamau, Hazari Bagh, Girideeh and Chatra after their nationalisation; and

(b) if so, the details thereof, and the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA): (a) and (b). According to information furnished by the coal company two mines located in Palamau and Hazaribagh districts were nationalised as closed mines. Three more nationalised coal mines located in Hazaribagh district were closed after nationalisation due to exhaustion of reserves. Besides, four more nationalised underground mines located in Hazaribagh, Giridih and Palamau districts were converted into opencast mines.

Irrigation Projects

3273. SHRI SULTAN SALAH-
UDDIN OWASI:
SHRI RAMA KRISHNA
KONATHALA:

Will the Minister of WATER RE-SOURCES be pleased to state:

(a) the number of major and medium irrigation projects pending before the Central Water Commission for want of clearance alongwith their costs and coverage;

(b) the time by which these projects are likely to be cleared;

(c) the number of on going major and medium irrigation projects and their updated costs alongwith expenditure incurred so far;

(d) whether work on some of these projects has been delayed?

(e) if so, the reasons therefor; and

(f) the details of the projects included/proposed to be included in the Eighth Plan alongwith outlay?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) As on 31.12.93 out of 86 major and 69 medium irrigation projects estimated to cost Rs. 24,969.30 crores envisaging annual irrigation of 6884.80 thousand hectares at the Centre, 37 major and 20 medium irrigation projects have been found acceptable by the Advisory Committee subject to compliance of certain observations by the State Governments concerned. The Advisory Committee has deferred consideration of 8 major and 1

medium irrigation project due to non resolution of inter-State issues for want of clearances from the Ministry of Environment and Forests and Ministry of Welfare etc. on the remaining 41 major and 48 medium irrigation projects, the State Government is required to sort out various techno-economic issues.

(b) The clearance of the project depends upon how soon the State Government complies with the observations of Central Appraising Agencies and obtains clearances from the Ministry of Environment & Forests and Ministry of Welfare as required.

(c) The details of ongoing Major, Medium and Extension/Renovation/Modernisation (ERM) schemes as at the beginning of VIII Plan are as under:—

	Number of projects as at the beginning of VIII Plan	(Rs. Crores)	
		Latest estimated Cost (At start of VIII Plan)	Expenditure incurred upto 3/92
1. Major Projects	158	54470	20344
2. Medium Projects	226	4749	2497
3. Extension/Renovation/Modernisation Schemes	95	6309	2172
Total		65576	25013

(d) As at the beginning of VIII Plan, out of 158 major, 226 medium and 95 ERM ongoing irrigation projects, 103 major, 165 medium and 20 ERM projects have been given investment clearance by the Planning Commission. Out of the approved projects, 92 major, 159 medium

and 17 ERM projects are running behind schedule.

(e) The main factors responsible for time and cost overruns of irrigation projects are rise in prices during construction, limited investigations at the

time of project preparation and consequent changes in scope and design of the project during implementation, inadequate provision for infrastructural facilities, land acquisition, rehabilitation and resettlement, environmental safeguards, non availability of adequate funds, labour

trouble, public protest, contractual problems etc.

(f) Details of Major, Medium and ERM projects included in the VIII Plan are as under:

	Ongoing		New	
	Nos.	Outlay (Rs. crores)	Nos.	Outlay (Rs. crores)
Major	151	15054	17	609
Medium	216	1581	56	419
ERM	63	1789	33	288
Total	430	18424	106	1316

[Translation]

Capital Investment

3274. SHRI NAWAL KISHORE
RAI:
SHRI SANDIPAN
BHAGWAN THORAT:

Will the Minister of COAL be pleased to state:

(a) the total capital investment made by the Coal India Limited by 1993-1994;

(b) the total amount paid as interest on foreign and indigenous loan separately during that period;

(c) the production cost during that period;

(d) the profit earned during 1992-93 and 1993-94;

(e) whether the performance of CIL is found satisfactory;

(f) if not, the steps taken to improve it;

(g) whether the Government have reformulated its policy for engaging contractors; and

(h) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA): (a) The financial year 1993-94 is yet to complete. However, the total capital investment made by CIL during 1993-94 (from April '93 to Feb. '94) is Rs. 1396.94 crores (provisional).

(b) The total amount of interest paid on foreign and indigenous loan is